

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 596/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company		City Bank N.A-Vs-Cosmic Ferro Alloys Ltd		
Under Section		7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Manju Bhuteria, Adv

Applicant
Financial Creditor
Citi Bank /
Financial Creditor


24-11-17

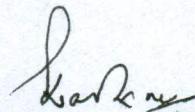
Rishav Banerjee, Adv

Varun Kedia, Adv

Kumardip Majumder, Adv

Mr. Jishan Chowdhury, Adv

Corporate Debtor



Mr. Shaunaq Mitra, Adv

~~Mr. Prasanta~~

Mr. Prasanta Narkar, Adv

24-11-17

P.T.O.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the financial creditor has filed rejoinder, which may be taken on record.

Ld. Counsel for the financial creditor has submitted that she had received a proposal for settlement from the corporate debtor, which is under consideration before the financial creditor. On this basis she has requested for time. Prayer is allowed.

List on 13/12/2017 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)